

Curbing infiltration from Bangladesh

693. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Intelligence Bureau (IB) has asked Government Railway Police to keep close watch on the movement of foreigners, especially Bangladeshi nationals moving in the trains;

(b) whether there has been an increase in the suspicious movement of Bangladeshis in the country in recent times; and

(c) if so, the stringent steps Government is taking to curb infiltration of Bangladeshis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) As per information available, no such advisory seems to have been sent to the Railway Police.

(b) There is no concrete input suggesting an increase in the suspicious movement of Bangladeshis in the country in the recent times.

(c) A number of steps have been taken by the Government to curb infiltration of Bangladeshi nationals, which include:

- (i) Effective domination of the border by carrying out round the clock surveillance of the borders by Border Security Force.
- (ii) Construction of border fencing, roads and floodlighting.
- (iii) Setting up of more Border Out Posts (BOPs) along the Indo-Bangladesh border to reduce the inter BOP distance for effective border domination.
- (iv) Induction of hi-tech surveillance equipment including night navigation devices.

A revised procedure for detection and deportation of illegal Bangladeshi immigrants has also been set out and circulated to State Governments/Union Territory Administrations in November, 2009, which has been partially modified in February, 2011. The procedure includes sending back then and there, the illegal immigrants who are intercepted at the border while entering India unauthorisedly.